

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**CP(C) No.180/00095/18**  
**&**  
**Original Application No.180/00288/2018**

Wednesday, this the 19<sup>th</sup> day of December, 2018

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**  
**Hon'ble Mr. Ashish Kalia, Judicial Member**

Ushakumari.P  
 Aged 51, W/o. Vijayan.C  
 Ushas, T.C.54/1114(2), Edagramam  
 Karumam, Thiruvananthapuram – 695 002 ..... **Petitioner**

**(By Advocate – Mr. Vishnu.S.Chepazhanthiyil)**

**v e r s u s**

1. Smt. Sharda Sampath  
 (Age & father's name not known to the petitioner)  
 The Chief Postmaster General  
 Kerala Circle  
 Thiruvananthapuram-695 033
2. Shri. L. K. Gangadharan  
 (Age & father's name not known to the petitioner)  
 The Senior Superintendent of Post Offices  
 Thiruvananthapuram North Postal Division  
 Thiruvananthapuram – 695 001
3. Shri. S. Srirangan  
 (Age & Father's name not known to the petitioner)  
 The Senior Postmaster  
 General Post Office,  
 Thiruvananthapuram -695001
4. Smt. M. R. Viji  
 (Age & father's name not known to the petitioner)  
 The Director of Accounts (Postal)  
 Kerala Circle, Department of Posts,  
 Thiruvananthapuram-695 001 ..... **Respondents**

**(By Advocate – Mr.Sinu G.Nath,ACGSC)**

This Application having been heard on 19.12.2018, the Tribunal on the same day delivered the following :

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Shri.Vishnu S Chempazhanthiyil, learned counsel for the petitioner submits that he is in receipt of a cheque and the CP(C) can be closed giving liberty to the petitioner to move this Tribunal again, if there is further cause of action survives. Ordered accordingly. Notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P1 - True copy of the order dated 11.7.2018 in O.A No.180/00288/2018 of the Tribunal

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